

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

6


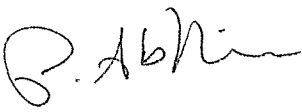
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 20.11.2018

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/133/2016  
NAME OF THE PETITIONER(S) : S. Venkatesh & another  
NAME OF THE RESPONDENT(S) : M/s Cenney Hotels Private Limited & 3 others  
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

1.	JERIN ABHER For Rohin Atiy.	Respondents.	
2)	Karthik Seshadri Abhinav Parthasarathy	Counsel for Petitioners	

ORDER

Counsels for both the parties are present. List this matter for hearing on 20.12.2018  
at 10.30 A.M.

  
(B.S.V. PRAKASH KUMAR)  
MEMBER (JUDICIAL)

ghk